GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2271 TO BE ANSWERED ON 29TH JULY, 2022

COVID-19 TREATMENT UNDER AB-PMJAY

2271. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of COVID-19 patients treated under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) health insurance scheme, State/UT- wise;
- (b) the total expenditure incurred under the said scheme for the treatment of COVID-19 patients, State/ UT-wise;
- (c) whether the Union Government or the State Government of Telangana had put any ceiling or restrictions on the cost to be charged from COVID-19 patients and if so, the details thereof; and
- (d) whether the Government is aware that the High Court of Telangana had issued directions to the State Government of Telangana for directing private hospitals to return the excess cost charged from COVID-19 patients and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): State/UT-wise details of number of authorized hospital admissions for COVID-19 patients treated under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and the value thereof are at Annexure. Packages for treatment of COVID-19 under PMJAY were notified from April, 2020 onwards. Telangana started implementing AB-PMJAY with effect from 18th May, 2021. National Health Authority has informed that the State Health Agency (SHA) of Telangana is not recording COVID-19 related testing and treatment data on the IT platform.

$\frac{State/UT\text{-wise details of authorized hospital admissions for COVID-19 treatment}}{\underline{under\ AB\text{-}PMJAY}}$

State/UT	No. of authorized hospital admissions	Value of authorized hospital admissions (in Rupees)
Andaman & Nicobar Islands	7	16,530
Andhra Pradesh	2,15,892	7,42,66,00,000
Assam	1,103	2,26,85,150
Bihar	28	3,23,592
Chandigarh	8	1,37,000
Chhattisgarh	45,305	67,63,76,925
DNH and DD	6	92,590
Goa	1	3,500
Haryana	857	1,77,79,978
Himachal Pradesh	62	17,53,936
Jammu And Kashmir	883	1,65,34,980
Jharkhand	1,546	3,58,78,228
Karnataka	1,92,935	8,67,91,99,320
Kerala	1,46,450	4,45,22,70,251
Madhya Pradesh	19,498	40,26,83,796
Maharashtra	1,88,950	4,83,04,41,297
Manipur	852	3,64,33,733
Meghalaya	4,834	14,02,87,860
Mizoram	946	1,68,21,765
Nagaland	13	2,72,840
Puducherry	395	57,41,640
Rajasthan	27,746	16,15,17,450
Sikkim	43	10,76,100
Tamil Nadu	33,765	3,93,70,71,907
Tripura	57	3,99,000
Uttar Pradesh	3,031	1,57,48,814
Uttarakhand	3,002	28,40,59,722